

## **NOTICE**

**IT IS HEREBY NOTIFIED** for information of the advocates, litigants and parties appearing in person that on **16-03-2018**:

### **I**

After the board of matters for admission and orders, of the Division Bench is over, **the Hon'ble Shri Justice N.M. Jamdar** will immediately take up the matters relating to appointment of Arbitrator in applications under section 11 of the Arbitration and Conciliation Act, 1996.

By order

Sd/-

Date : 15-03-2018  
Place : Panaji, Goa

( Kiran A.Bagi)  
Registrar Judicial